

In the National Company Law Tribunal, New Delhi
Registrar

CA-(CAA)-132(ND)/2017

SECTION OF THE COMPANIES ACT: 230-232

In the matter of:

Information Mosaic Software (P) Ltd.

With Market India Service (P) Ltd.

..... Petitioner

Order delivered on 10.11.2017

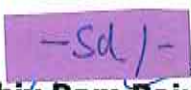
Coram: Shiv Ram Bairwa, Registrar

For the Petitioner (s) : Shri Rajesh Kr. Malhotra, Advocate

ORDER

Learned Counsel for the applicant appeared and carried out corrections partly in the petition. He requested for three days time to complete the corrections.

List the matter on 15.11.2017.


(Shiv Ram Bairwa)
Registrar